

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST (IN COURT NO. 2)

Date : 21st March, 2017
Time : 10.30 A.M.

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

| S.NO. | CASE NO. | PARTIES | COUNSEL FOR PARTIES |
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| CASES OF COURT NO. 1 | | | |
| FOR DIRECTION | | | |
| 1. | Original Application No. 24/2011 (Civil Appeal No. 10312/2016) | Samir Mehta Vs. Union of India and others | Mr. Raj Panjwani, Sr. Adv., Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for the Applicant Ms. Panchanjanya Batra Singh, Adv. for R- 1 Mr. Mukesh Verma, Adv. for R - 2 & 3 Mr. Roshan D. Souza & Mr. Preshit Surshe, Advs. for R – 4 Mr. Kavin Gulati, Sr. Adv. along with Mr. Avneesh Arputham, Adv. for R – 6 Mr. Sumit Goel & Mr. Lalit Chauhan, Advs. for R – 7 & 11 Mr. A. K. Prasad, Adv. for R – 8 Mr. Abhinav Vashist, Sr. Adv. along with Ms. Diya Kapur, Adv. for R-9 Mr. P.B. Suresh & Mr. Vipin Nair, Advs. for R-10 Mr. Harish V. Shankar, Adv. for R – 12 Mr. Utsav Sidhu, Adv. for R – 13 Mr. Anil Soni, AAG for State of Punjab Mr. Abhishek Yadav, Adv. for State of U.P. Mr. D. Bharthi Reddy, Adv. for State of UK Ms. Sreeparna Basaq & Mr. Tanuj Agarwal, Advs. for Parekh & Co. Mr. Abhay Pratap Singh, Adv. Mr. B. V. Niren, Adv. for MHA Ms. Yogmaya Agnihotri, Adv. for C.E.C.B. |
| 2. | Execution Application No. 34/2016 IN Original Application No. 24/2011 | Samir Mehta Vs. Union of India & Ors. | Mr. Raj Panjwani, Sr. Adv. with Mr. Rahul Choudhary, Advs. for Applicant Ms. Panchanjanya Batra, Adv. for MoEF Mr. Mukesh Verma, Adv. Mr. Amit Agarwal, Adv. |
| 3. | Original Application No. 84/2017 (Earlier O.A.No.24/2011) | Samir Mehta Vs. Union of India & Ors. | Report of the Expert Committee filed by Ministry of Shipping (Respondent No. 13) |
| 4. | Original Application No. 64/2017 (Earlier O.A.No. 279/2016) | Kumar Gaurav Vs. Laureate Buildwell Pvt. Ltd. & Ors. | Mr. Nachiketa Joshi, Adv. for Applicant Mr. Shashank Manish, Adv. for R-1 Mr. Raj Panjwani, Sr. Adv. Mr. Ravindra Kumar, Adv. for R-2 Mr. Pradeep Mishra, Adv. for R-3 Mr. Raj Kumar, Adv. for CPCB |

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| | | | Mr.R.Rakesh Sharma, Adv. for TN & TNPCB Mr. Tarunvir Singh Khehar, Adv. for DPCC Mr. Mukesh Verma, Adv. Mr. D. K. Thakur, Adv. for HPPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for HSPCB Ms. D. Bharathi Reddy, Adv. for State of UK Mr. Rishi Agrawala, Adv. Mr. Balendu Shekhar, Adv. |
| 5. | M.A. No. 141/2016 IN Original Application No. 10/2015 | Indian Council for Enviro-legal Action Vs. National Ganga River Basin Authority & Ors. | Mr. M. C. Mehta, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-5 Mr. P. B. Singh, Adv. for R-7 Mr. B. V. Niren, Adv. for CGWA Dr. Abhishek Atrey, Adv. for UUSDIP Mr. Vijay Hansaria, Sr. Adv. with Mr. Amit Anand Tiwari, Adv. for State of Uttarakhand Mr. Rajkumar, Adv. for CPCB Mr. Sanjeev Ralli, Adv. for DPCC Mr. Gaurav Dhingra, Adv. |
| 6. | Original Application No. 180/2017 (Earlier O.A.No.540/2016 & O.A.No.541/2016) | Shri Mahaveer Stone Industry Vs. Central Pollution Control Board & Anr. AND M/s. Sundarpur Grits Vs. Central Pollution Control Board & Anr. | Inspection Report filed by Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB |
| 7. | Original Application No. 181/2017 (Earliar O.A. No. 617/2016) | Ashirwad Stone Crusher Vs. Central Pollution Control Board & Anr. | Inspection Report filed by Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB |
| FOR COMPLETION OF PLEADINGS | | | |
| 8. | Original Application No. 138/2016 (T _{NHRC}) (Case No.559/19/11/14) | Stench Grips Mansa's Sacred Ghaggar River (Suo-Motu Case) | Mr. Suryanarayan Singh, AAG for R-1 Mr. Anil Soni & Mr. Naginder Benipal, Advs. for State of Punjab Ms. Richa Kapoor, Adv. for PPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Shubham Bhalla, Adv. for Chandigarh Mr. Rajkumar, Adv. for CPCB Mr. Kalyan Dutt, Adv. Mr. D. K. Thakur, AAG & Mrs. Seema Sharma, DAG for State of HP |
| 9. | Original Application No. 139/2016 (T _{NHRC}) (Case No.600/19/11/14) | Yogender Kumar | Mr. Suryanarayan Singh, AAG for R-1 Mr. Anil Soni & Mr. Naginder Benipal, Advs. for State of Punjab Ms. Richa Kapoor, Adv. for PPCB Mr. Anil Grover, AAG Mr. Shubham Bhalla, Adv. Mr. Alpana Poddar, Adv. for CPCB Mr. Kalyan Dutt, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Kalyan Dutt, Adv. Mr. D. K. Thakur, AAG & Mrs. Seema Sharma, DAG for State of HP |
| 10. | Original Application No. 374/2016 | Prahlad Singh Patel Vs. State of M.P. | Mr. Divyanshu Rai, Adv. Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rahul Shrivastava, Adv. for MPPCB Mr. Pinaki Misra, Sr. Adv. with Mr. Bikash |

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| | | | Mohanty, Adv. for Diamond Cement |
| 11. | Original Application No. 472/2016 (M.A. No. 889/2016) | Himanshu Mittal & Ors. Vs. Union of India & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Ms. Reena Singh, AAG for R-2, 5, 7 & 8 Mr. Raman Yadav, Adv. for R-6 Mr. Pradeep Misra, Adv. Mr. Rohit Raj Sachan, Adv. for Ghaziabad Nagar Nigam Mr. Dharendra Kumar, Adv. for State of UP Mr. Utkarsh Jain, Adv. Mr. Sudhir Kulshreshha, Adv. |
| 12. | Original Application No. 548/2016 | Achhar Singh Vs. Union of India & Ors. | Mr. Sharan Thakur, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. D. K. Thakur, Adv. for HP PCB Mrs. Seema Sharma & Mr. D. K. Thakur, DAG for State of Himachal Pradesh Mr. Vishwa Bhushan, Adv. |
| 13. | Original Application No. 638/2016 (M.A. No. 142/2017) | Poonam Gehlot Vs. State of Himachal Pradesh & Ors. | Mr. Abhimanyu Rathor, Adv. for Applicant Mr. D. K. Thakur, AAG for State of HP Mr. Anil Kumar Chandel, Adv. |
| 14. | Original Application No. 66/2017 (M.A. No. 64/2017) | Dr. Pentapati Pullarao Vs. Union of India & Ors. | Dr. Pentapati Pullarao, Applicant in person Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. B. V. Niren, Adv. for MoUD Mr. Rajkumar, Adv. for R-6 Ms. Shashi Juneja, Adv. for State of Chhattisgarh Mr. Ramchander Rao, Adv. AG with Mr. P. Venkat Reddy, Adv. for State of Telangana Ms. Divya Prakash Pandey, Adv. |
| 15. | Original Application No. 109/2017 | Jaya Prakash Dabral Vs. State of Uttarakhand & Ors. | Mr. Jaya Prakash Dabral, Applicant in person Mr. Rahul Verma, AAG for Uttarakhand |
| FOR HEARING | | | |
| 16. | Appeal No. 54/2016 (M.A. No. 1116/2016, M.A. No. 1175/2016 & M.A. No. 154/2017) | K. N. Somashekar Vs. Union of India & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Devraj Ashok, Adv. for Karnataka Mr. Naveen R. Nath, Adv. for R-4 Ms. Deepika Raghav, Adv. for R-13 |
| 17. | Original Application No. 392/2016 (Earlier Application No. 83/2015 (SZ)) | Mr. H. A. Kishore Kumar Vs. Union of India & Ors. | Mr. Rahul Choudhary, Adv. for Applicant Mr. Devadatt Kamat, AAG with Mr. Devraj Ashok, Adv. for R-1 Mr. Lalit Mohini Bhatt, Adv. for R-4 Mr. Naveen R. Nath, Adv. for R-10 Mr. S. R. Rajagopal, Adv. for R-13 to 15 Mr. Attin Shankar Rastogi, Adv. for MoEF |
| 18. | Original Application No. 391/2016 (Earlier Application No. 49/2015 (SZ)) | M/s A. Purushottam Chitrapur Vs. Union of India & Ors. | Mr. Shankar S. Bhat, Adv. for Applicant Mr. Devadatt Kamat, AAG with Mr. Devraj Ashok, Adv. for R-1 Mr. Naveen R. Nath, Adv. for R-10 Mr. S. R. Rajagopal, Adv. for R-13 to 15 Mr. Attin Shankar Rastogi, Adv. for MoEF |
| 19. | M.A. No. 127/2016 in Appeal No. 05/2011 | Vimal Bhai & Ors. Vs. Union of India & Ors. | Ms. Parul Gupta, Adv. for Applicant Ms. Sakshi Popli, Adv. for MoEF Mr. Rajiv Bansal & Mr. Kush Sharma, |

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| | | | Advs. for DDA |
| 20. | Original Application No. 594/2016 (M.A. No. 1133/2016 & M.A. No. 1218/2016) | Akash Vashishtha Vs. Union of India & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for MoEF & CC Mr. Dhirender Yadav, Adv. for State of UP Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. B. V. Niren, Adv. for CGWA Ms. Deep Shikha Bharti, Adv. for MoEF Mr. M. P. Shorawala, Adv. for R-7 Mr. Anvesh Verma, Adv. Mr. S. K. Bhattacharya, Adv. |
| 21. | Original Application No. 65/2016 (M.A. No. 419/2016, M.A. No. 561/2016, M.A. No. 977/2016 & M.A. No. 55/2017) | Manoj Misra Vs. Delhi Development Authority & Ors. | Mr. Sanjay Parikh, Sr. Adv. with Mr. Ritwick Dutta, Adv. for Applicant Mr. Rajiv Bansal, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Ms. Akshama Nath, Adv. for R-3 Mr. S. N. Patil, Adv. Mr. Rahul Pratap, Adv. for MoEF Mr. Abhishek Yadav, Adv. for R-4 Mr. B. V. Niren, Adv. for MoWR Mr. A.D.N. Rao, Adv. for DMRC Mr. Balendu Sekhar, Adv. for EDMC Mr. Biraja Mahapatra, Adv. for DPCC Mr. Rajkumar, Adv. for CPCB Mr. Piyush Singh, Adv. Dr. Varsha Bharti, Adv. for DCB Ms. Puja Kalra, Adv. Mr. Nikhil Sakhardande, Adv. Mr. Santosh Chaurihaa, Adv. |
| 22. | Original Application No. 76/2016 (M.A. No. 144/2016) | Pramod Kumar Tyagi Vs. Art of Living International Center & Ors. | Mr. Abhay Mani Tripathi, Adv. for Applicant Mr. Rajiv Bansal, Adv. for R-2 Mr. Balendu Shekhar, Adv. for EDMC Ms. Sandhya Raghav, Adv. for MoEF & CC Mr. Rahul Pratap, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. Mr. Akshama Nath & Mr. Kapil Gupta, Advs. |
| 23. | Original Application No. 81/2016 (M.A. No. 383/2016) | Anand Arya Vs. Delhi Development Authority & Ors. | Mr. Anand Arya, Applicant in person Mr. Tarunvir Singh Khehar, Adv. for R-2 & 5 Mr. Rajiv Bansal, Adv. for R-3 Mr. Abhishek Yadav, Adv. for State of UP Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. |
| 24. | Execution Application No. 17/2016 (M.A. No. 723/2016) IN O.A. No. 184/2013 | Pramod (In Gurpreet Singh Bagga Vs. MoEF case) Vs. State of U.P. & Ors. | Ms. Shweta Jain, Adv. for Applicant Ms. Divya Prakash Pande, Adv. for R-1 Mr. Anil Grover, AAG for State of Haryana Mr. Abhishek Yadav, Adv. for State of UP |
| 25. | Original Application No. 171/2016 (M.A. No. 528/2016) | Pramod Vs. State of U.P. & Ors. | Ms. Shweta Jain, Adv. for Applicant Mr. Ankit Verma, Adv. for State of UP Mr. Neeraj Jain, Adv. for R-7, 17 & 23 Mr. S. P. Singh, Sr. Adv. for R-8-4 & 18-22 Ms. Neelam Rathore, Adv. Mr. Suryanarayana Singh, Sr. AAG, H.P. Mr. Ajit Sharma, Adv. Mr. Mayank Aggrawal, Adv. |
| 26. | Original Application No. 44/2016 | Mushtakeem Vs. MoEF & CC & Ors. | Mr. Vikram Singh Punia, Adv. for Applicant Mr. Atin Shankar Rastogi, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 Mr. Ankit Verma, Adv. for R-3 to 10 |

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| | | | Mr. Ankur Mittal, Adv. for R-8 Mr. Vikas Singh, Sr. Adv. for R-26 Mr. Abhay Batra, Adv. for R-27 Mr. Mukesh Gupta, Adv. for R-28 Mr. Tarun Singla, Adv. for R-29 & 30 Mr. Virender Singh Rana, Adv. |
| 27. | Original Application No. 517/2015 (M.A. No. 1247/2015, M.A. No. 1288/2015 & M.A. No. 321/2017) | Sandeep Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors. | Mr. Suraj Prakash Singh, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Anil Grover, AAG for R-2 to 6 Mr. Ankit Verma, Adv. for R-7 Mr. Pinaki Mishra, Sr. Adv. with Mr. Virender Singh Rathore, Adv. for R-8 Mr. Pradeep Misra, Adv. Mr. Ankur Mittal, Adv. for Applicant in M.A. No. 321/2017 |
| 28. | Original Application No. 550/2015 (M.A. No. 1311/2015, M.A. No. 625/2016 & M.A. No. 1048/2016) | Virender Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors. | Mr. Kapil Joshi, Adv. for Applicant Ms. Divya Prakash Pandey, Adv. for R-1 Mr. Anil Grover, AAG for R-2 to 6 Mr. Abhishek Yadav, Adv. for R-7 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Vishwendra Verma, Adv. Mr. Vardhman Kaushik, Adv. for R-9 & 10 Mr. Neeraj Khapra, Adv. |
| 29. | Original Application No. 176/2016 (Earlier O.A.No.184/2013) | Gurpreet Singh Bagga Vs. MoEF & Ors. | Mr. Alok Sangwan, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Mr. Reena Singh, AAG for R-2 to 5 Mr. Abhishek Yadav, Adv. for State of UP Mr. Anil Grover, AAG for State of Haryana Mr. S. P. Singh, Sr. Adv. |
| 30. | M.A. No. 425/2016 in Original Application No. 184/2013 | Gurpreet Singh Bagga Vs. Ministry of Environment Forest & Ors. | Mr. Alok Sangwan, Adv. for Applicant Ms. Divya Prakash Pande, Adv. for R-1 Mr. S. P. Singh, Sr. Adv. for R-2 Mr. Anil Grover, AAG for State of Haryana |
| 31. | Original Application No. 304/2015 (CW No. 211/2011) | Jai Singh & Anr. Vs. Union of India & Ors. | Dr. Kanwal Sapra, Mr. A. K. Sapra & Dr. P. S. Batra, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Anil Grover, AAG for R-3, 4, 7 & 8 Mr. Pradeep Misra, Adv. for R-6 Mr. Abhishek Paruthi, Adv. for CPCB Mr. S. P. Singh Sr. Adv. Ms. Reena Singh, AAG |
| 32. | Original Application No. 530/2016 (M.A. No. 989/2016) | Sandeep Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors. | Mr. Suraj Prakash Singh, Adv. for Applicant |
| 33. | Original Application No. 272/2016 (M.A. No. 846/2016) | M/s Ganga Yamuna Mining Co. Vs. State of Haryana & Ors. | Mr. Pinaki Misra, Sr. Adv. for Applicant Mr. Anil Grover, AAG for State of Haryana Mr. Krishan Kumar Singh, Adv. for MoEF |
| 34. | Original Application No. 481/2016 (M.A. No.904/2016, M.A. No.905/2016 & M.A. No.1267/2016) | Joginder Singh Vs. Ministry of Environment & Forest & Ors. | Mr. U. M. Tripathi, Adv. for Applicant Ms. Divya Prakash Pande, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Yashraj Singh Deora, Adv. for R-10 Mr. Anil Grover, AAG for State of Haryana Mr. Ritwick Dutta, Adv. (L.C.) |
| 35. | Original Application No. 540/2015 | Ved Pal Singh Vs. Ministry of Environment and Forests & Ors. | Mr. S. P. Singh, Sr. Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Ankit Verma Adv. for R-2 to 6 Ms. Savitri Pandey, Adv. for R-7 & 8 Mr. Abhishek Paruthi, Adv. Mr. Pradeep Misra, Adv. Ms. Sakshi Popli, Adv. for GNCTD |
| 36. | Original Application No. 90/2016 (M.A. No. 1223/2016) | Chander Mohan Uppal Vs. State of U.P. & Ors. | Mr. Ajit Sharma, Adv. for Applicant Mr. Ankit Verma, Adv. for R-1 to 4 Mr. B. V. Niren, Adv. (LC) |

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| | | | Mr. Ashok Kumar Sharma, Adv. |
| CASES OF COURT NO. 2 | | | |
| FOR DIRECTION | | | |
| 37. | Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 212/2017 & M.A No. 216/2017) | Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs Department of Environment & Forests & Ors. | Mr. M.C. Mehta & Mr. Rahul Shukla, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raman Yadav, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. V. K. Shukla, AAG with Mr. Dalsher Singh, Adv. Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv. Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan Ms. Disha Vaish, Adv. Mr. M. R. Shamshed, Adv. For UP Forest Department |
| FOR ADMISSION | | | |
| 38. | Original Application No. 148/2017 | Abhinav Kumar Vs. State of Uttar Pradesh & Ors. | Mr. Sharad Chauhan, Adv. for Applicant |
| 39. | Original Application No. 159/2017 | Veterans Forum for Transparency in Public Life Vs. Chapra Nagar Parishad & Ors. | Dr. Bishwanath Prasad Singh, Applicant in person |
| 40. | Original Application No. 176/2017 | Subhash Gulati Vs. South Delhi Municipal Corporation & Anr. | Mr. Sanjay Bhasin & Mr. Sudhir Kumar Roy, Adv. for Applicant |
| FOR COMPLETION OF PLEADINGS | | | |
| 41. | Original Application No. 489/2014 (M.A.No.803/2014 & M.A. No. 934/2015) | Indian Institute of Sustainable Development Vs. U.O.I & Ors. | Mr. Gaurav Kumar Bansal & Mr. Sudeep Dey, Adv. for the Applicant Mr. Rahul Pratap, Adv. for R-1 Mr. Raman Yadav, Adv. for State of UP Mr. Jogy Scaria, Adv. for R-5 & 11 Mr. R. Rakesh Sharma, Adv. for State of TN Mr. Sovmyajit Pavi, Adv. for R-14 Mr. Guntur Prabhakar, Adv. for R-15 Mr. Rahul Verma, Adv. for R-17 Ms. Kankana Arundhara, Adv. for R-18 Mr. Devraj Ashok, Adv. for Karnataka Ms. Aprajita Mukherjee, Adv. for R-19 Mr. Pulkit Prakash, Adv. for State of Mizoram Mr. Anil Shrivastava, Adv. for State of AP Mr. Suryanarayan Singh, Adv. for State of HP Mr. Sapam Biswajit Meitei, Adv. for Manipur Ms. Ruchira Gupta, Adv. for State of Goa Ms. Deepika Ghatowar, Adv. for Uttarakhand Mr. Rahul Verma, Adv. for state of Jharkhand Mr. Ravi Kant, Adv. for State of Mizoram Mr. Gopal Singh, Adv. for State of Tripura Mr. Edward Belho, Adv. for State of Nagaland Mr. G. Prakash, Adv. for State of Kerala |
| 42. | Original Application No. 492/2016 | Bala Jee Jha & Anr. Vs. The Govt. (NCT) of Delhi & Ors. | Mr. Gopal Jha, Adv. for Applicants Mr. Tarunvir Singh Khekhra, Adv. for R-1&3 Mr. Dinesh Jindal, LO for DPCC |

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| | | | Mr. Balendu Shekhar, Adv. for EDMC |
| 43. | Original Application No. 616/2016 | Sangam Vihar Residents Welfare Association & Anr. Vs. Ministry of Environment & Forest & Ors. | Mr. Jasvinder Kaur, Adv. for Applicant Ms. Divya Prakash Pande, Adv. for MoEF Mr. Abhishek Yadav, Adv. for R-2 & 6 Mr. Pradeep Misra & Mr. Daleep Dhayani, Adv. for R-3 Mr. Deepayan Mandal, Adv. for R-9 Mr. Raman Yadav, Adv. for GDA |
| FOR HEARING | | | |
| 44. | Execution Application No. 23/2016 IN O.A. No. 36/2016 | Khilar Singh Tanwar Vs. Union of India & Anr. | Mr. Vardhman Kaushik & Mr. Nishant Gautam, Adv. for Applicant Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Adv. for R-2 to 4 Mr. D. K. Devesh, Adv. for R-5 |
| 45. | Original Application No. 100/2016 (M.A. No. 194/2016, M.A. No. 546/2016 & M.A. No. 320/2017) | Gram Sarai Vikas Samiti (Regd.) Vs. State of Uttarakhand & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. D. Bharathi Reddy, Adv. for R-1 Mr. Sunil Prakash Sharma, Adv. for R-3 Mr. Rahul Verma, Adv. Mr. Mukesh Verma, Adv. for R-4 Mr. Pradeep Misra, Adv. for UPPCB |
| 46. | Original Application No. 135/2016 | Nikhilesh Singh Vs. Union of India & Ors. | Ms. Neelam Rathore, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 & 2 Mr. Abhishek Yadav, Adv. for R-3 to 13 Ms. Geeta Luthra, Sr. Adv. with Ms. Shivani, Adv. for R-14 |
| 47. | Original Application No. 283/2016 (M.A. No. 311/2017, M.A. No. 312/2017, M.A. No. 315/2017 & M.A. No. 322/2017 | Varun Sheokand Vs. State of Haryana & Ors. | Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1, 2, 4 & 5 Mr. B. V. Niren, Adv. for R-3 Mr. Arjun Nanda, Adv. for R-6 & 12 Mr. Aditya Samaddar & Mr. Shamshad Adv. for R-8 & 17 Mr. Manish Sharma, Adv. for R-9, 10, 18, 21 & 22 Mr. Rajesh Goswami, Adv. for R-13 Mr. U. Haider, Adv. for R-14 Mr. K. C. Joshi, Adv. for R-15 & 16 Mr. Jitender Gupta, Adv. for R-19 Ms. Namit Sharma, Adv. for R-20 Mr. Yogesh Kumar, Adv. for R-23 Mr. Hemant Saini, Adv. for R-25 Mr. Udyan Srivastava, Adv. for R-26 Mr. Himanshu Gupta, Adv. for R-28 Mr. Sumeer Sodhi, Adv. Mr. Urfee Haider, Adv. for Applicant in M.A. No. 322/2017 |
| 48. | Original Application No. 302/2016 | Neeraj Kumar Vs. North Municipal Corporation of Delhi & Ors. | Mr. Neeraj Kumar, Applicant in person Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Mr. D. Rajeshwar Rao, Adv. for PWD Mr. Balendu Shekhar, Adv. for R-3 Mr. Tarunvir Singh Khehar, Adv. for CNCTD |

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| | | | Ms. Puja Kalra, Adv. for North & SMCD |
| 49. | Original Application No. 400/2016 | Kendriya Samaj Seva Samiti (Regd.) Vs. Principal Secretary Forest, Govt. of M.P. & Ors. | Mr. V. K. Shukla & Mr. Anchal Mehrotra, Adv. for Applicant Mr. Abhishek Yadav, Adv. for State of UP Mr. B. V. Niren, Adv. Mr. V. K. Shukla, Adv. Mr. Rajul Shrivastav, Adv. for MPPCB |
| 50. | Original Application No. 401/2016 | Kendriya Samaj Seva Samiti (Regd.) Vs. District Magistrate, Etawah, UP & Ors. | Mr. V. K. Shukla & Mr. Anchal Mehrotra, Adv. for Applicant Mr. Abhishek Yadav, Adv. for State of U.P. |
| 51. | Original Application No. 501/2015 (M.A. No. 1212/2015) | Anand Arya Vs. Union of India | Ms. Reena George, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. G. Pramod Kumar, Adv. for R-2 Mr. Mukesh Verma, Adv. Mr. Soumyajit Pani, Adv. Ms. Shashi Juneja, Adv. for R-6 Nanavati & Co., Adv. for R-8 Mr. Shuvodeep Roy, Adv. for Assam Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Jogi Scaria, Adv. for State of Kerala Mr. Ranjan Mukherjee & Ms. Aprajita Mukherjee, Adv. for Meghalaya Mr. Suryanarayan Singh, AAG for HP Mr. Shiv Mangal Sharma, AAG Mr. Atmaram N. S. Nadkarni, AG of Goa Mr. Tarunvir Singh Khehar, Adv. for GNCT Mr. Debarshi Bhuyan, Adv. for Goa Mr. Abhumanyu Garg, Adv. for Puducherry Mrs. Aruna Mathur, Adv. Mr. Krishnkant Singh, Adv. Mr. Abhishek Yadav, Adv. for State of UP Ms. K. Entoli Sena, Adv. Mr. R. Rakesh Sharma, Adv. Mr. Anil Grover, AAG & Mr. Rahul Khurana, Mr. Deepika Ghatowar Kankana, Adv. Mr. V. K. Shukla, Adv. Mr. Joydeep Mazumdar, Adv. Mr. Sapam Biswajit, Adv. Dr. Abhishek Attrey, Adv. Mr. Devraj Ashok, Adv. Mr. Sarthak Chaturvedi, Adv. for R-31 Mr. Anil Soni, AAG Mrs. Seema Sharma, Adv. for R-10 Mr. P. Venkat Reddy, Adv. Mr. Shubham Bhalla, Adv. |
| 52. | Original Application No. 560/2015 | Pushp Jain Vs. Union of India & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Krishan Kumar Singh, Adv. Mr. Gopal Singh, Adv. Mr. G. Pramod Kumar, Adv. Mr. Tarunvir Singh Khehar, Adv. Mr. Shiv Mangal Sharma, AAG Mr. Rudreshwar Singh, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. R. Rakesh Sharma, Adv. Mr. Abhishek Yadav, Adv. for State of UP Ms. Priyanka Sharma, Adv. Mrs. Aruna Mathur, Adv. |

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| | | | <p>Mr. V. K. Shukla, Adv. for State of MP Ms. Bhavna Aggarwal, Adv. for MoEF Mr. Sapam Biswajit Meitei, Adv. Mr. Shashi Juneja, Adv. Mr. Soumyajit Pani, Adv. Mr. Jogy Scaria, Adv. Mr. Soumyajit Pani, Adv. Mr. Atmaram N. S. Nadkarni, AG of Goa Mr. Anshuman Shrivastava, Adv. Mr. D. K. Thakur, Adv. Mr. Devraj Ashok, Adv. Mr. P. Venkat Reddy, Adv. Ms. K. Entoli Sema, Adv. Mr. Vikramjit Bahejit, Adv. Mr. Preshit Surshe, Adv. Ms. Deepika Ghatowar Kankana, Adv. Mr. Anil Shrivastava, Adv. Mr. Anil Soni, AAG Mr. Varnika Singh, Adv. Mr. Joydeep Mazumdar, Adv. Mr. Ranjan Mukherjee & Ms. Aprajita Mukherjee, Advs. Mr. Sarthak Chaturvedi, Adv. Mr. Abhishek Atrey, Adv. Nanavati & Co., Adv. for R-8 Ms. Madhumia Bhattacharjee, Adv. for R-33</p> |
| 53. | Original Application No. 117/2014 (PH) | Shantanu Sharma Vs Union of India & Ors. | <p>Mr. Shantanu Sharma, Mr. Ambaresh Tripathi, Advs. for the Applicant</p> <p>Mr. Vikas Malhotra, Adv. for R-1 Mr. Abhishek Paruthi, Adv. for CPCB Mr. Vijay Chandra, Adv. for R-3 Mr. A. K. Prasad, Advs. for R-4 Mr. Shuvodeep Roy, Adv. for R-5 Mr. Sanyam Saxena, Adv. for R-6 Mr. K.V. Jagdishvaran, Adv. for R-8 & 68 Mr. Rudreshwar Singh, Adv. for R-9 & 41 Mr. Shubham Bhalla, Adv. for R-11 & 69 Mr. Dinesh Jindal, L.O, DPCC for R-12 & 57 Mr. Anil Grover AAG, for R-16 & 45 Mr. Jayesh Gaurav, Adv. for R-19 Mr. Mukesh Verma, Adv. for R-24 & 36 Mr. Sapam B. Meitei, Adv. for R-26 & 53 Mr. A.K. Panda Sr. Adv. Mr. S. Panda and Mr. M. Paikaray, Advs. for R-28 Mr. Abhimanyu Garg, Adv. for R-30 & 59 Mr. Aruna Mathur, Adv. for R-32 & 62 Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Mr. Anil Shrivastav, Adv. for R-39 Mr. Sibho Sankar Mishra, Adv. for R-58 Mr. Devraj Ashok for Karnataka & KPCB Mr. Gopal Singh, Adv. for State of Tripura Mr. Balendu Shekhar, Adv. for GNCTD & DPCC Mr. Sarthak Chaturvedi, Adv. for Andaman Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Deepak Anand, Adv.</p> |
| 54. | Original Application No. 499/2014 | Anupam Raghav & Anr Vs. U.O.I. & Ors. | <p>Ms. Pooja Dhar, Adv. for the Applicant</p> <p>Mr. Vikas Malhotra, Adv. for R - 1 Mr. Abhishek Yadav, Adv. for R-2 to 5, 10 & 11 Mr. Pradeep Misra, Adv. for R - 6 to 9 Mr. Roshan Lal Goel, Adv. for R - 19 Mr. Rajkumar, Adv. for CPCB Mr. Upendra Mishra, Adv. for Meghalaya</p> |

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| | | | Mr. Devraj Ashok, Adv. for Karnataka Mr. Shiv Mangal Sharma, AAG for RSPCB Mr. Sarthak Chaturvedi, Adv. for Andaman Mr. Ravikant Pal, Adv. for State of Mizoram Mr. Abhimanyu, Adv. for Puducherry Mr. R. Rakesh Sharma, Adv. for TN & TNPCB |
| 55. | Original Application No. 102/2014 (M.A No. 858/2014, M.A No. 872/2014, M.A No. 42/2015, M.A No. 287/2015, M.A. No. 694/2015 & M.A. No. 580/2016) | Sandplast (India) Ltd. & Ors. Vs MoEF & Ors. | Ms. Tasneema Ahmadi, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Neeraj K. Gupta, Adv, for R – 2 & 115 Mr. B.V. Niren, Adv. for R–3, 8 & 73 Mr. Sandeep Mahapatra, Adv. for R-4, 12&128 Mr. Bharat Sangal, Adv. for R – 5 Mr. Biraja Mahapatra, Adv. for R–6 & 65 Mr. Ved Prakash Gupta for R – 7 Ms. Puja Kalra, Adv. for R – 9 & 10 Mr. Balendu Shekhar, Adv. for R – 11 Mr. Om Prakash, Adv. for R – 13 Ms. Akansha, Adv. for R – 14 & 33 Mr. Rudreshwar Singh, Adv. for R - 16 Mr. Atul Jha, Adv. for R–17, 36, 56, 78 & 98 Ms. Bansuri Swaraj, Adv. for R – 18, 37, 57, 79 & 99 Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Beswal, Adv. for R – 20, 39 & 59 Mr. Devraj Ashok, Adv. for R – 23, 42 & 62 Mr. Pankaj Mishra, Adv. for R-24, 43&105 Mr. C.D. Singh, Adv. for R – 25, 64 & 86 Mr. Ashok Panigrahi, Adv. for R – 26, 46, 66, 88 & 108 Mr. S.P. Singh for R – 27 Mr. Neeraj K. Gupta, Adv. for R - 28 Mr. Raman Yadav, Adv. for R-30, 50, 70, 92&112 Mr. Bikas Kar Gupta, Adv. for R-31, 51, 71 & 93 Mr. Alok Kumar, Adv. for R - 32 Mr. Deepak Jain, Adv. for R-52, 94, 114&126 Mr. Avijit Roy, Adv. for R – 34 Mr. Atul Jha, Adv. for R – 36 Mr. Diny Pratap, Adv. for R - 45 Mr. Shubham Bhalla, Adv. for R – 47 & 67 Ms. Alpana Poddar, Adv. for R – 48 & 68 Mr. R. Rakesh Sharma, Adv. for TN&TNPCB Mr. Mukesh Verma, Adv. for R - 63 Mr. Abhishek, Adv. for R – 74 Ms. Nupur Chaudhary, Adv. for R–81 Mr. Devashish, Adv. for R – 83 Mr. Preshit Surshe, Adv. for R - 85 Mr. Avnish Alahwat, Adv. for R – 87 & 107 Mr. Anil Soni, Adv. for R – 89 Mr. Ajay Choudhary, Adv. for R-90, 110&127 Mr. Y.K. Jain, Adv. for R – 92 Mr. Guntur Prabhakar, Adv. for R – 95 Mr. D.K. Arya for R – 101 Mr. Ajit S. Bhasme, Adv. for R - 105 Mr. Ravin Dubey, Adv. for R – 106 Mr. Jayant K. Sud, Adv. along with Mr. Vishal, Adv. for R - 109 Mr. S. Vallinayagam, Adv. for R – 111 Mr. Amit Agrawal, Adv. for R – 113 Mr. Krishan Venugopal, Sr. Adv. along with Mr. Santosh Kumar, Adv. for R – 116 Mr. Bipin B. Singh, Adv. for R – 117 Mr. Sakshi Popli, Adv. for R – 118 Ms. Beena Rani Pandey, Adv. for R – 119 Mr. Rajiv Bansal, Adv. for R – 120 |

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| 56. | Original Application No. 121/2013 (M.A. No. 1221/2016) (PH) | Akash Vashishtha & Anr. Vs. Union of India & Ors. | <p>Mr. Amit Khemka, Adv. & Mr. Akash Vashishtha, Applicant in person</p> <p>Dr. Abhishek Atrey, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R -2 to 4 Mr. Ravindra Kumar, Adv. for R-5 & BDA Mr. Pinaki Misra, Sr. Adv. along with Ms. Mukti Choudhary, Adv. for R – 6 Mr. V.N. Koura, with Angli Dayal, Adv. for R-7 Mr. A.K. Prasad, Adv. for ASI Mr. B.V. Niren, Adv. for Survey of India Mr. Ravi P. Mehrotra & Mr. Aviral Saxena, Adv. for UPSIDC Mr. Manjit Singh, Sr.AAG for State of Haryana Mr. Raman Yadav, Adv. for GDA Mr. Anurag Kishore, Adv. for RSAC Mr. D. Rajeswar Rao, Adv. Mr. Birja Mahapatra, Adv. for DPCC</p> |

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